

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Pr. District & Sessions Judge,

Adl

No: 36358-79/Infer

Dated: 06-02-2016

Sub: Disabled Friendly Courts.

Sir,

Regarding the subject cited above, I am directed to request you to intimate whether your Court & your respective District Courts have to disabled friendly provision or not. This information should be reach to this Registry within a week's time.

Yours faithfully,



(Ram Singh)

Deputy Registrar (Accts)

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